

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION No. 32**  
TO BE ANSWERED ON 02.02.2023

**Instances of Coastal Regulation Zone (CRZ) violations**

32. SHRI S NIRANJAN REDDY:

Will the MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of Coastal Regulation Zone (CRZ) violations that have been reported in the country in the last five years, State-wise details thereof;
- (b) the conviction rate in such instances, the details thereof;
- (c) whether it is a fact that there have been cases of projects being approved with inadequacies in the Environmental Impact Assessment (EIA) reports, as observed by the CAG, if so, the details thereof, State-wise; and
- (d) the measures taken by Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

(a) and (b). As per the information provided by the Coastal State/Union Territory Administration, about 1878 cases of violation of the CRZ Notifications have been reported during the last five years and action has been taken accordingly. The State / UT wise number of violation cases as per the data provided by the State/UT is at **Annexure I**.

(c) and (d). The report of the Comptroller and Auditor General (CAG) of India on Conservation of Coastal Ecosystems, Report No. 4 of 2022 (Performance Audit) *inter alia* mentions certain inadequacies in the Environmental Impact Assessment (EIA) reports of some projects. The report of the CAG containing the observations of Performance Audit on Conservation of Coastal Eco-system for the period 2015-20 has been tabled in the Parliament in August 2022.

The observations raised in the CAG report have been duly responded to the CAG and the same has been also presented before the Public Accounts Committee of Parliament on 05<sup>th</sup> December, 2022.

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**ANNEXURE I****ANNEXURE REFERRED TO IN REPLY TO PART (A) AND (B) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 32 REGARDING INSTANCES OF COASTAL REGULATION ZONE (CRZ) VIOLATIONS BY SHRI S NIRANJAN REDDY DUE FOR REPLY ON 02/02/2023**

<b>Sl. No</b>	<b>Name of the Coastal State / Union Territory</b>	<b>Number of Violation Cases</b>
1.	Goa	974
2.	Gujarat	39
3.	Karnataka	101
4.	Kerala	45
5.	Maharashtra	556
6.	Odisha	43
7.	Andhra Pradesh	Nil
8.	Tamil Nadu	84
9.	West Bengal	28
10.	Puducherry	07
11.	Daman & Diu	01
12.	Lakshadweep	Nil
13.	Andaman & Nicobar	Nil
	<b>Total</b>	<b>1878</b>

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